

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 10.11.2022**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4187 of 2022 in Com. App. (AT) No. __ of 2022	Atul Kumar Sharma Vs. Kiran Sharma & Anr.	Pawan Sharma
<b>2.</b>	I.A. No. 4178 of 2022 in I.A. No. __ of 2022 in Com. App. (AT)(Ins) No.472 of 2022	Manoj Kumar Umashankar Saraf & Ors. Vs. Bhuvan Madan & Ors.	Rahul Kumar
<b>3.</b>	I.A. No. 4186 of 2022 in Com. App. (AT) (Ins) No. __ of 2022	Tathagat Mohanty & Ors. Vs. Chaitanya Kumar Roy	Shwetal Shepal

**Copy to: -**

- 1. Notice Board**
- 2. Website: [wwaw.nclat.nic.in](http://wwaw.nclat.nic.in)**

**By order**  
**-sd/-**  
**Assistant Registrar**